

Company: Sol Infotech Pvt. Ltd.

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(2022) 10 NCLAT CK 0023

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) Nos.1109, 1112, 1155 Of 2022

Nikhil Gandhi APPELLANT

Vs

Sudip Bhattacharya Resolution Professional of Reliance Naval and Engineering Ltd. Project Office, Duff and Phelps India Pvt.

RESPONDENT

Ltd.

Date of Decision: Oct. 14, 2022

Acts Referred:

- Insolvency and Bankruptcy Code, 2016 Section 3(1), 3(11), 5(7), 5(8), 5(8)(f), 5(8)(h), 7
- Real Estate (Regulation and Development) Act, 2016 Section 2(d), 2(zn)
- Contract Act, 1972 Section 125, 133, 134, 135, 139, 141, 145
- Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Regulation 8, 8(2)(iii)

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Shikhil Suri, Madhu Suri, Jyoti Suri, Mahima Aggarwal, Prachi Johri, Dhrupad

Vaghani

Final Decision: Dismissed

Judgement